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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 120/9/NCLT/AHM/2017

Coram:

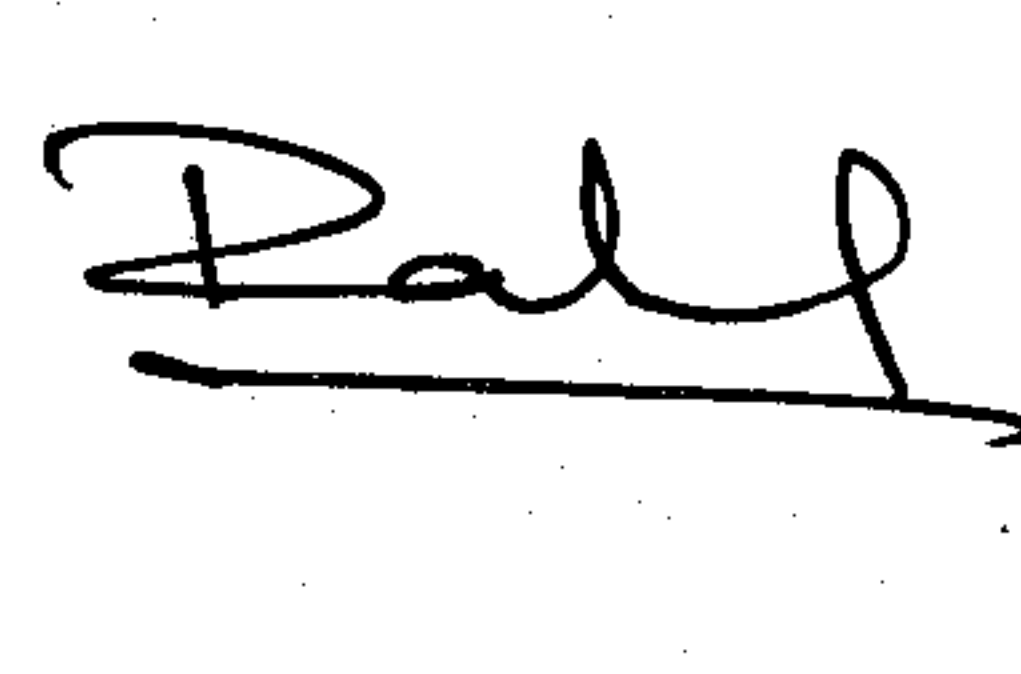
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: TVS Interconnect Systems Pvt Ltd.
V/s.
ORG Informatics Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Mr. Nandish Chudgar a/w Mr. Raheel Patel	} Adv. }	} Petitioner }	} 
2.	i/b. Nanavati Associates			

ORDER

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel
i/b Nanavati Associates present for Applicant/ Operational Creditor. None present
for Respondent.


Proof of dispatch of notice of date of hearing filed.

Notice by courier returned unserved.

Notice by registered post is awaited.

List the matter on 03.10.2017.

Dated this the 19th day of September, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**